

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : CP/225,226,227/CAA/2017

NAME OF THE TRANSFEROR. : SPI AVIATION SERVICES PVT LTD  
NAME OF THE TRANSFEROR. : TRANS INDIA POWER PVT LTD

NAME OF THE TRANSFEREE : THINK MUSIC DIGITAL ENTERTAINMENT PVT LTD  
LTD

UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE  |
|-------|-------------------|------------------------|--|
|       |                   | REPRESENTATION BY WHOM |  |
| 1.    | M. R. THIAGARASAN | PCS<br>for petitioners | <br>9443720540 |

**ORDER**

Representative for the Petitioner present. Pursuant to the order dated 11.12.2017, an affidavit has been filed, as per which only the main objects of the two Transferor Companies will be included in the main objects of the Transferee Company. For more clarity, a schedule has been annexed with the affidavit. Therefore, the issue raised by the RD stands satisfied. **Reserved for order.**

ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)